

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-05-2024 AT 10:30 AM**

**CP No.393/241/HDB/2020  
AND  
CA 16/2021 in CP No.393/241/HDB/2020  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Neera Agarwal & 2 others

**...Petitioner**

**AND**

Giri Road Lines and Commercial Trading Pvt Ltd & 16 others **...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No.393/241/HDB/2020**

Learned Counsel Mr Y Suryanarayana, for petitioner present physically.  
Learned Counsel Ms Kopal Sharraf, for respondent nos 1,5 and 6 present through  
Video Conference.

Matter passed over.

Matter called again. Since it is part heard matter, matter adjourned to 27.06.2024  
as a last chance on condition that the respondent shall make their submission on  
the next hearing date, lest opportunity stands closed.

**CA 16/2021**

For hearing, matter adjourned to 27.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**